Rajasihan

Shri Shantilal Kothari Shri Sadiq Ali Shri Devi Singh

Uttar Pradesh

Shri Faridul Haq Ansari Shri Umashankar Dikshit Shrimati Sarla Bhadauria Shri T. Pande Col. B. H. Zaidi Shri A. C. Gilbert Shri M. P. Shukla Shri M. P. Bhargava Pandit S. S. N. Tankha Shri Ram Singh Shri D. Thengari

West Bengal

Shrimati Phulrenu Guha Shri Muhammad Ishaque Shri D. L. Sen Gupta Shri Bhupesh Gupta

Jamrnu and Kashmir

Shri Om Mehta Shri G. M. Mir

Delhi

Shri I. K. Gujral

Himachal Pradesh

Shri C. L. Varma

NagaUtnd

Shri M. Vero

Nominated

Shri Jairamdas Daulatram Shrimati Shakuntala Paranjpye Prof. B. N. Prasad Shri G. Ramachandran Shri M. Ajma] Khan

WELCOME TO NEW MEMBERS

MR. CHAIRMAN: Before we enter upon the business on the Order paper

for today, I would like to extend a cordial welcome to all the new Members who have joined us. The pledge 'that they have taken just now is of special significance at the present juncture of our nation's history. A pledge to bear true faith and allegiance to the Constitution and to uphold the sovereignty and integrity of the country has perhaps never been more meaningful than today. During the past fifteen years since we passed our Constitution, this country has had to pass through many vicissitudes, political, economic and social. We have not merely lived through these vicissitudes, but have survived them with a measure of purposeful achievement which has evoked sympathetic admiration from most other nations. The Constitution guarantees to our people social and economic justice and we have still a long way to go in the fulfilment of this guarantee. Every Member who is chosen to this House carries with him the nation's trusta trust tha't imposes momentous responsibilities. The floor of the Parliament is not a place for mutual recrimination or rousing of passions based on party or political creeds. Our democracy can be sustained and the hopes and aspirations of the vast millions of our people fulfilled by hard, unselfish and devoted work in Parliament. May wisdom, tolerance and mutual respect guide our deliberations.

ORAL ANSWERS TO QUESTIONS

SPORTS STADIUM IN CALCUTTA MAIDATT

- 1. SHRI RAMPRASANNA RAY: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Government of West Bengal have approached the Government of India for the release of land at the Calcutta Maidan for construction of a sports stadium; and
- (b) if so, what decision Government. have taken in the matter?

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THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHBI D. R. CHAVAN): (a) Yes, Sir.

(ti) The Government of India had agreed to hand over possession of the land measuring 22; 772 acres to the Government of West Bengal out of Calcutta Maidan 'for the construct on of a stadium, pending settlement of terms and conditions.

The question was linked to certain other matters relating to Calcutta Maidan which were under considerat on when the situation radically changed on our Northern borders and the matter, therefore, was kept in abeyance.

We have recently received a communication from the West Bengal Government in this connection and it is hoped that an early decision will now be taken.

SHRI RAMPRASANNA RAY: May I know the exact location of the plot which is likely to be transferred to the Government of West Bengal for construction of the stadium.

SHRI D. R. CHAVAN: It is a part of the Calcutta Maidan and it will be very difficult to give the exact location. It is a big ground.

SHRI B. K. GAIKWAD: May I know whether the Government is aware that lakhs of people are homeless in Calcutta? Will the Government consider giving this land to those who are homeless, for houses?

SHRI D. R. CHAVAN: This land is meant for the purpose of a stadium. In view of the present emergency, I do not 'think we would be in a position to *give* that land for houses.

SHRI P. L. KUREEL URP TAL.IB: Who will control this stadium, whe her the Indian Sports Council or the State Sports Council?

SHRI D. R. CHAVAN: The demand was made by the West Bengal Government for the construction of this stadium and these are matters of detail. I have to hold discussions with the persons. I would not be in a position to give this information.

SHRI NIREN GHOSH: May I know whether certain vested interests in the sports world have so long obstructed the acquiring of land and the establishment of a sports stadium in Calcutta and numerous reports also appeared in the press? May I know whether the Government is aware of that and, if so, whether they will take early steps so that the stadium can be built?

SHRI K. RAGHU RAMAIAH: There is no question of vested interests here. The matter is one of correspondence between the West Bengal Government and the Government of India and various details are to be worked out We are not aware of any vested interests coming in the way.

SHRI A. D. MANI: The Deputy Minister referred to the terms and conditions. I Would ask him whether the Government is going to demand market rates for the land which in going to be given or is it going to give the land at concessional rates in view of the fact that a sports stadium is involved in this matter?

SHRI D. R. CHAVAN: The land would be given on lease on a nominal price of Re. 1 per annum

SHRI EBRAHIM SULAIMAN SATT: May I know whether there is no other stadium in Calcutta, and if there is, why is this land required now when there is emergency in the country?

SHRI D. R. CHAVAN: It is the de-mane' coming from the West Bengal Government itself.

श्री रामकुमार भुवालका : सात श्राठ वर्ष पहले एक कमेटी कलकत्ता में इस स्टैडियम के बारे में बनौ श्री । भारतवर्ष में कलकत्ता एक सब से वड़ा नगर है श्रीर उसमें स्टैडियम का न होना सब को श्रखरता है। जहां कहीं हम जाते हैं सभी जगह हमको स्टैडियम देखने को शिलता है लेकिन कलकत्ता में नहीं मिलता है। गवर्नमेंट ने इस बारे में इतना लेट नयों कर दिया है ? निर्फ एक छोटा सा स्टैडियन वहां के इम्प्रूवमेंट ट्रस्ट ने बना दिया है।

MR CHAIRMAN: (After a pause) I think you are satisfied. Next question.

TRAINING IN OPERATION OF SUBMARINES

- ◆2. Shri BIREN ROY: Will the Minister of Defence be pleased to refer to the answer given to Unstaned Question No. 1 in the Rajya Sabha on the 11th February, 1964 and state:
- (a) whether Government have since finalised plans to acquire from some friendly sources a 'submarine' suitable to tr,?in submarine operating crews for coastal defence; and
- (b) whether as a preliminary step to the acquisition of a submarine, Government propose to get some naval cadets trained abroad in the operation of submarines and other modern vessels for under-sea operations?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHFI D. R. CHAVAN): (a) No, Sir.

(b) Some officers and sailors have been trained in submarines in the U.K. and some others are at present under training.

SHRI RIREN ROY: Is the Minister aware that Pakistan in already in possession of submarines from the U.S. Arms Aid?

SHRI D. R. CHAVAN: We are not aware.

SHRI BIREN ROY: If he was not aware, is it a fact that the U.S. Government is giving arms aid to India on the condition that these are not utilised against Pakistan and with the fact that Pakistan is operating submarines at the present moment, what is the purpose of this submarine and against whom U.K., USA or China, is it goin? to be used in the high seas?

SHRI D. R. CHAVAN: I have already stated that we have no information about Pakistan.

MR. CHAIRMAN: You cannot ask him about things he does not know.

SHRI BIREN ROY: The Government has no information about Pakistan

MR. CHAIRMAN: That is what he says.

SHRI BIREN ROY: Has India got enough aircraft which are fitted with depth charges or which can be fitted with depth charges to protect our coastal shipping from being attached by the submarines?

SHRI K. RAGHU RAMAIAH: It is a matter of operational detail which I am sure the House would not like to discuss here.

SHRI ARJUN ARORA: What is the purpose and justification of the training of the crew in the United Kingdom when the Government does not have a submarine and does not see any change of acquiring one in the near future?

SHRI D. R. CHAVAN: It is at the preliminary stage. If We intend acquiring submarines, it is necessary that our crew should be trained.

SHRI A. D MANI: I would like to ask the Minister whether any approach has been made to friendly Governments for the acquisition of submarines on deferred payment or on any other basis.

SHRI K. RAGHU RAMAIAH: As already announced by the, Defence Minister, the Government are considering the question

SHRI N. SRI RAMA REDDY: I would like to know if in view of the great importance of submarines whe-their the Defence Department is thinking of manufacturing the submarines. In today's paper it is reported that the hon. Minister Shri Y. B. Chavan, spoke about the necessity of acquiring